

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1649

ANSWERED ON:30.11.2009

IMPACT OF CHINESE GOODS

Agarwal Shri Jai Prakash;Sanjoy Shri Takam;Satpathy Shri Tathagata

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has exempted some of the Chinese goods from import in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details regarding value of Chinese goods imported in the country during the last three years;
- (d) whether the Government proposes to take steps to review the situation emerging from increasing foreign products in Indian markets and its impact on domestic industries; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) In view of the reports of melamine contamination in milk and milk products in China, the Government has imposed a ban on import of dairy products from China on the advise of Food Safety and Standards Authority of India.

(c) The details regarding value of goods imported from China during the last three years are as under:

Year Import value (in Rs. Crore)

2006-07	79008.61
2007-08	109116.07
2008-09	147605.60

(Source: DGCI&S, Kolkata)

(d) & (e) Any domestic concern arising out of imports are addressed by appropriate action under the provisions of the Agreement on Antidumping(i.e. the Agreement of Implementation of Article VI of the General Agreement on Tariffs and Trade, 1994), the Agreement on Safeguards and the Agreement on Subsidies and Countervailing Measures of the WTO.